

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. Company Petition/229/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - HCY Warehousing Private Limited

Section: Sub-Section (1) of Section 66

ORDER

CA. Harsh C Ruparelia appeared for the Applicant/Petitioner. Due to paucity of time the matter could not be taken up. List this matter on **29.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)